

runway by 1590 ft. subject to the State Government providing the land.

Railway Line from Rajgrih to Bodhgaya

3227. SHRIMATI SURYAKANTA JAYAWANTRAO PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the places like Buddhist circuit the oldest university of Nalanda, Rajgrih, Bodhgaya, Sarnath; Kushinagar, Lumbini, Varshvash and Sharvasti are having no direct rail link;

(b) if so, whether Government propose to give approval for the construction of new line i.e. Rajgarh-Bodhgaya, Gorakhpur-Kushinagar and Gonda-Sharvasti and for the conversion of Gaya-Patna single line into double line;

(c) whether Government have also received any complaints/memoranda in this regard; and

(d) if so, what are the details thereof and what action Government propose to take in this matter?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAV RAO SCINDIA): (a) Yes, Sir.

(b) No, Sir.

(c) and (d) Representations have been received for construction of Gajgrih-Bodhgaya rail line and doubling of Patna-Gaya rail line.

Survey for Rajgrih-Gaya new rail line was conducted and the project was bound to be financially unremunerative.

As regards doubling of Patna-Gaya rail line, a survey was carried out to assess works required to improve line capacity on this section. According to

the recommendations made in the Survey Report, the following works, costing about Rs. 6.35 crores, have been included in the Budget for 1988-89, for augmentation of sectional capacity:—

(i) Tokenless block working.

(ii) Conversion of Potahi halt into crossing station.

(iii) Additional platform at Jehanabad.

Election of Chief of Archery Association of India

3228. DR. NARREDDY THULASI REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Shri Vijay Kumar Malhotra has been elected as the Chief of Archery Association of India (AAI) in violation of Government's guidelines; and

(b) if so, what action has been taken by Government in the matter?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MARGARET ALVA): (a) Yes, Sir.

(b) Government propose to take action in accordance with its Guidelines on Operation Excellence which provide, *inter alia* that no Office bearer of a Federation shall hold office consecutively for more than 2 terms or 8 years.

Removal of vendor's from Railway land at Joghani Railway Station

3229 SHRI RAM NARESH YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that several vendors, occupying Railway land for